

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA***LD-VC-CRI - 33-2020***

Yaniv Benalm alias Atala. Petitioner.

Versus

State & Another. Respondents.

Mr. Salil Saudagar, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondents.

***Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.******Date : 18th August, 2020.*****P.C. :-**

Mr. S. Saudagar appears for the Petitioner. Mr. Faldessai, learned Additional Public Prosecutor appears on behalf of the Respondents.

2. We direct the Respondents to file their response to this Petition within one week. Copy of such response to be furnished to the learned Counsel for the Petitioner by email, before the next date, which shall now be 25th August, 2020.

Smt. M.S. Jawalkar, J.***M.S. Sonak, J.***